

ITEM NO.301

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 643/2015

ALL INDIA JUDGES ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA . & ORS.

Respondent(s)

( [ TO GO BEFORE THREE HON'BLE JUDGES ] LEARNED ATTORNEY GENERAL FOR INDIA AND SHRI K. PARAMESHWAR, ADVOCATE AS AMICUS CURIAE.....[AS PER COURT'S MENTIONING DATED 07.12.2022 LIST ON 13.12.2022]  
(IA No. 70316/2020 - APPLICATION FOR PERMISSION IA No. 96520/2020 - APPLICATION FOR PERMISSION IA No. 66487/2021 - APPROPRIATE ORDERS/DIRECTIONS IA No. 168154/2022 - APPROPRIATE ORDERS/DIRECTIONS IA No. 74821/2022 - APPROPRIATE ORDERS/DIRECTIONS IA No. 68481/2020 - CLARIFICATION/DIRECTION IA No. 100172/2020 - CLARIFICATION/DIRECTION IA No. 88733/2020 - CLARIFICATION/DIRECTION IA No.70323/2020 - CLARIFICATION/DIRECTION IA No. 50728/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 168155/2022 - EXEMPTION FROM FILING O.T. IA No. 66488/2021 - EXEMPTION FROM FILING O.T. IA No.181545/2022 - EXTENSION OF TIME IA No. 1375/2021 - EXTENSION OF TIME IA No. 50727/2020 - EXTENSION OF TIME IA No. 70318/2020 - INTERVENTION APPLICATION IA No. 125439/2018 - INTERVENTION APPLICATION IA No. 68480/2020 - INTERVENTION APPLICATION IA No.100166/2020 - INTERVENTION APPLICATION IA No. 87335/2020 - INTERVENTION APPLICATION IA No. 165066/2019 - INTERVENTION/IMPLEADMENT IA No. 74820/2022 - INTERVENTION/IMPLEADMENT IA No.10040/2022 - INTERVENTION/IMPLEADMENT No. 18284/2020 - INTERVENTION/IMPLEADMENT IA No. 109809/2021 - INTERVENTION/IMPLEADMENT IA No. 169826/2019 - INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 2702/2017 (XVI)

C.A. No. 2701/2017 (XVI)

(FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 165114/2019  
IA No. 165114/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT)

SLP(C) No. 6471-6473/2020 (IV-A)  
(FOR ADMISSION and I.R.)

CONMT.PET.(C) No. 711/2022 in W.P.(C) No. 643/2015 (X)

**Date : 25-01-2023 These matters were called on for hearing today.**

**CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA**

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**Ms. Richa Vishwakarma, Adv.**  
**Ms. Vaidehi Rastogi, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 IA No 125439 of 2018, Application for Intervention is allowed.
- 2 The following Review Petitions are pending in respect of the order of this Court dated 27 July 2022 in Writ Petition (C) No 643 of 2015:
  - (i) Review Petition (C) Diary No 34780 of 2022;

- (ii) Review Petition (C) Diary No 40671 of 2022;
  - (iii) Review Petition (C) Diary No 440 of 2023; and
  - (iv) Review Petition (C) Diary No 3186 of 2023.
- 2 Since Mr Justice N V Ramana, former Chief Justice of India was a member of the three Judge Bench which delivered the order dated 27 July 2022, the Registry shall take appropriate administrative directions for constitution of the Bench to hear the Review Petitions.
- 3 List the present proceedings at 2.00 PM on 6 February 2023.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**